



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, the 31st March, 2016

SRO 108 - In exercise of powers conferred by section 5 of the Jammu & Kashmir Levy of Tolls Act, Smvt. 1995 (Act No. VIII of 1995), the Government hereby direct that in para first of notification SRO 22 dated 31st January, 2004 read with SRO 112 dated 01-04-2015, for the figures and words "31st of March, 2016 or till the new industrial policy is notified, whichever is earlier", the figures and words "30th of June, 2016" shall be substituted.

This notification shall be deemed to have come into force w.e.f 15-03-2016 i.e the date when Industrial Policy 2016 stands adopted by the Industries and Commerce Department.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government
Finance Department

No. ET/Estt/153/2015(part)

Dated: 31-03-2016

Copy to the:-

1. Financial Commissioner, J&K, Revenue.
2. Financial Commissioner, Planning & Development Department.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
8. Director General Information, J&K, Jammu.
9. Commissioner Commercial Taxes, J&K, Jammu.
10. Excise Commissioner, J&K Jammu.
11. All Heads of Department.
12. All Deputy Commissioners.
13. General Manager, Government Press, Jammu/Srinagar.
14. Private Secretary to Chief Secretary, J&K.
15. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
16. Government order file/Stock file/Finance Website/GAD website.

(Bharat Singh) KAS

Additional Secretary to Government
Finance Department

Jabal
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